

BY SPEED POST/EMAIL.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/3737 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 11th July, 2018.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Email dated July 6, 2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 06.07.2018 along with station leave permission w.e.f. the evening of 05.07.2018 till the morning of 07.07.2018 has been ~~granted/rejected~~ granted. The District and Sessions Judge, Barpeta will remain in-charge of the Court and Office of MACT, Barpeta during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

